NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MC	OHD SHARIEF TARIQ, MEMBER-JUI	DICIAL
APPLICATION NUMBER	:	de mais not the sout and had had not used had didde dade not the day dad and who are used not may may use use a
PETITION NUMBER PETITIONER (S)	: CA/121/2017	
NAME OF THE PESPONDENT(S)	: RONNY GEORGE	
NAME OF THE	: PROFESSIONAL COURIERS NET	WORK LTD & 6
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
Jor P. Giridharan	Counsel for Respondents	LA.
Chandramouli Prabhakar	Counsel for Applicant/Petitioner	Shandramout

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Respondent has filed short reply. Counsel for the Petitioner is directed to file rejoinder before next date of hearing. Matter is posted for arguments. Put up on 19.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk